

DISCLOSURE OF ASSETS IN RESPECT OF  
HON'BLE MR.JUSTICE V.S. SIRPUKAR AND  
MRS.KUMKUM SIRPURKAR  
As on 31.10.2009

	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	Building	Residential House at Ramdaspath Nagpur acquired in the year 1983	<p>(i) Residential House built on a plot of approximately 14500 sq. ft. area (Total Built up Area = 5000 sq.ft. approximately) at Dharampet, Nagar <b>(Inherited from Father)</b></p> <p>(ii) Plot measuring 7000 sq. ft. approximately in Hindustan Colony, Opposite Nagpur University Guest House <b>(Inherited from Father)</b></p>	
Securities & Investments	Shares	i) Hanil Era 300 ii) Bharat Bhurge 100 iii) ISSL 100 iv) Tapadia Steel 200 v) Ispat Industries 200 vi) UshaIndia 090 vii) Samata Bank 513 viii) Reliance Industries 353 ix) Farm Enterprises 003 x) HDFC Ltd. 320 xi) HDFC Bank 200 xii) Mangalore Chem 500 xiii) MRPL 100 xiv) Reliance Capital 017 xv) Reliance Comm. 353 xvi) Reliance Energy 021 xvii) RNRL 353 xviii) State Bank of India 070 xix) Tat Steel 270 xx) Reliance Infra 004	i) Farm Enterprises 003 ii) Grasim Industries 047 iii) Reliance Capital 005 iv) Reliance Comm. 111 v) Reliance Industries 111 vi) Reliance Infrastructure 008 vii) RNRL 111 viii) Tata Steels Ltd. 1221	

		<p>(All the above shares were purchased before assuming the office of Judge of the High Court. However, the Rights issues which were later on given by the companies were subscribed by the undersigned. Bonus issues were also granted by certain companies )</p>		
	<p>Mutual Funds</p>	<p>i) 18,037.933 Units of UTI Infrastructure Fund (These units were acquired out of the redemption amount of US-64 held by me earlier)</p> <p>ii) 2,305.10 Units of UTI Magnum Global Fund – Growth</p> <p>iii) 1920 Units UTI Master Share Dividend Plan</p> <p>iv) 1000 Units of UTI Top 200</p>	<p>i) 47,415.837 Units of UTI Infrastructure Fund (These units were acquired out of the redemption amount of US-64 held by me earlier)</p> <p>ii) 2993.985 Units of J.M. Tax Gain</p> <p>iii) Prudential ICICI Tax Plan (Rs.30,000/-)</p> <p>iv) SBI Magnum Fund (Rs.5,000/-)</p> <p>v) 133.420 Units of Master Equity Plan</p>	
	<p>FDRs</p>	<p>i) Rs.45,000/- FDR with SBI Nirman Bhavan</p> <p>ii) Rs.3,50,000/- FDR with SBI Nirman Bhawan</p> <p>iii) Rs.5,00,000/- FDR with SBI Nirman Bhawan</p> <p>iv) Rs.52,257/- FDR with Mahil Sahakari Bank, Nagpur</p>	<p>i) Rs.2,00,000/- FDR with HDFC Bank</p>	

	Bonds	i) Rs.3,55,971/- in National Savings Scheme	i) Rs.90,671/- in National Savings Scheme
	Debentures	NIL	NIL
	PPF	NIL	Rs.7,17,248/-
	Cash in Banks	i) SBI, Nirman Bhawan 69,356.50 ii) Bank of India, Nagpur 3,588.77 iii) Central Bank, Nagpur 18,218.25 iv) Mahil Sah. Bank, Nagpur 2407.42 v) SBI, Nagpur 7,423.08 vi) UCO Bank, Supreme Court Compound 70,656.90	i) Central Bank, Nagpur 21,448.43 ii) Bank of India, Nagpur 3,240.19 iii) Nagpur Mahila Sha. Bank 3,022.00 iv) SBI, Nagpur 23,797.76 v) Samat Sah. Bank, Nagpur 37,331.00 vi) Allahabad Bank 4,593.98 vii)HDFC Bank, Nagpur 66,123.45 <b>(These balances are upto 31.3.2009)</b>
	Balance in GPF Account	Rs.37,36,027/- (As on 31.10.2009)	
Other Assets/ Movable	Jewellery	Gold Chain, Finger Ring weighing 15 Tolas (approximately) (Received at the time of marriage, purchased and inherited)	Gold Ornaments weighing 35 Tolas (approximately) (Received at the time of marriage, purchased and inherited)
	Silver Utencils	4 Kgs. (approximately) Of Silver Utencils (Received at the time of marriage, purchased and inherited)	5 Kgs. (approximately) Of Silver Utencils (Received at the time of marriage, purchased and inherited)
	Vehicle	NIL	Ford Ikon Car (Book Value of the vehicle as on today is Rs.2,27,280/-)

Liabilities	Loans	NIL	NIL	
	Mortgages	NIL	NIL	
	Overdrafts	NIL	NIL	
	Unpaid Bills	NIL	NIL	
	Any other Liabilities	NIL	NIL	